

(Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri R. Girirajan (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Ramji (Uttar Pradesh), Shri Jose K. Mani (Kerala), Shri Sanjay Seth (Uttar Pradesh), Shri Deepak Prakash, (Jharkhand), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Dr. Bhim Singh (Bihar), Shri Samik Bhattacharya (West Bengal), Shri Niranjana Bishi (Odisha), Sh. Brij Lal (Uttar Pradesh) and Dr. Laxmikant Bajpayee (Uttar Pradesh). माननीय सदस्यगण, मैं अगले वक्ता को बुलाऊं, इससे पहले मैं आप सबसे एक निवेदन करना चाहूंगा कि मेरे सामने वे दो विषय हैं, जो जीरो आवर के लिए दिए गए थे। इसके पहले जिन दो वक्ताओं ने विषय प्रस्तुत किए थे, उन्होंने उनसे हटकर बिल्कुल अलग विषय उठाए हैं। आप सभी जानते हैं कि अलग विषय नहीं उठाया जा सकता, इसलिए वे बातें रिकॉर्ड में नहीं जाएंगी। कृपया नियमों का पालन करें। माननीय श्री के. आर. सुरेश रेड्डी। Concern over destruction of forest at Hyderabad University.

### **Concern over the destruction of forest at Hyderabad University**

SHRI K.R. SURESH REDDY (Telangana): Mr. Deputy Chairman, Sir, I want to raise an important issue concerning the University of Hyderabad where land crisis threatens education, environment and justice. The Telangana State Government has initiated the process of selling 400 acres of University of Hyderabad's land at Kancha Gachibowli for commercial purposes. This decision directly contradicts the university's founding principles. ...(*Interruptions*)..

MR. DEPUTY CHAIRMAN: Jairam ji, please take your seat.

SHRI K.R. SURESH REDDY: The University of Hyderabad was established in 1974 through the 32<sup>nd</sup> Constitution Amendment under Article 371(d)(e) to promote education and research for the Telangana region, which historically faced educational neglect. The move to sell this land is not just a breach of public trust, but a threat to students' future and a serious environmental hazard. Our Party Working President, Shri K.T. Rama Rao, has vowed full support to the agitating university students. The students expressed anguish over this betrayal, highlighting how it jeopardises the university's future expansion and compromises higher education access for marginalised communities.

Environmental catastrophe is in the making. The land in question is a critical natural sanctuary in Hyderabad's shrinking urban ecosystem. It is home to 237 species of birds and endangered wildlife, including the Indian star tortoise, spotted deer, Indian rock python, monitor lizards and so on. It also has two crucial water

bodies — Peacock Lake and Buffalo Lake — serving as vital breeding grounds for birds and migratory birds. Selling this land would destroy biodiversity, damage natural water systems and disturb the city's fragile ecological balance. Our party has raised concerns that the State Government's plan to commercialise this parcel of land will eliminate green cover and threaten Hyderabad's environmental sustainability.

There are violations of key environmental laws. These laws include the Wildlife Protection Act, 1972; the Forest Conservation Act; and the Environment Protection Act. The University of Hyderabad educates over 5,400 students mostly belonging to Schedules Castes, Scheduled Tribes, OBCs, Economically Weaker Sections and a sizeable number of disabled students who avail education here. Now, for the first time, the students have come and protested. The protest of the students is not for any increase in mess charges; it is not for better faculty. The students are fighting for the voiceless flora and fauna there; and these students are being brutally taken away by police, *lathicharged* and entire bulldozing is being done. It is for the first time in the country that the students are fighting for the environment and the State is oppressing them. ...(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri K.R. Suresh Reddy: Shri Sadanand Mhalu Shet Tanavade (Goa), Shri Neeraj Shekhar (Uttar Pradesh), Shri Aditya Prasad (Jharkhand), Ms. Indu Bala Goswami (Himachal Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Madan Rathore (Rajasthan), Smt. Ramilaben Becharbhai Bara (Gujarat), Ms. Kavita Patidar (Madhya Pradesh), Dr. Kalpana Saini (Uttarakhand), Dr. Anil Sukhdeorao Bonde (Maharashtra), Shri Ram Chander Jangra (Haryana), Dr. John Brittas (Kerala), Shri B. Parthasaradhi Reddy (Telangana), Shri Ravi Chandra Vaddiraju (Telangana), Shri Saket Gokhale (West Bengal), Shri A. A. Rahim (Kerala), Dr. Sasmit Patra (Odisha) and Dr. V. Sivadasan (Kerala).

Now, Shri Dhairyashil Mohan Patil; Demand for Protection of GI-Tagged Alphonso Mango of Konkan Region of Maharashtra.

### **Demand for protection of GI-Tagged Alphonso mango of Konkan region of Maharashtra**

**श्री धैर्यशील मोहन पाटिल (महाराष्ट्र):** उपसभापति महोदय, महाराष्ट्र राज्य के कोंकण क्षेत्र के जगत प्रसिद्ध हापुस आम को प्राप्त जियोलॉजिकल इंडिकेटर टैग नियम के उल्लंघन के बारे में मैं